



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ६, अंक २८]

सोमवार, जुलै १४, २०१४/आषाढ २३, शके १९३६

[पृष्ठे १, किंमत : रुपये २७.००

असाधारण क्रमांक ८८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

ERRATA

In the English translation of the Maharashtra State Reservation (of seats for admission in educational institutions in the State and for appointments or posts in public services under the State) for Special Backward Category-A (SBC-A) Ordinance, 2014 (Mah. Ord. XIV of 2014), published in the *Maharashtra Government Gazette*, Extraordinary, Part VIII, Extraordinary No.87, dated the 9th July 2014, at pages 1-12, on page 6, in line 28, for "made thereunder in respect of private educational institutions" read "made thereunder".